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* IN THE HIGH COURT OF DELHI AT NEW DELHI

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C.O. (COMM.IPD-TM) 179/2023

THE HERSHEY COMPANY Petitioner

Through: Mr. Urfee Roomi, Mr. Janaki Arun

and Mr. Apoorva Bharti Advocates.

(M: 9811600017)

versus

DILIP KUMAR BACHA, TRADING AS SHREE GANESH
NAMKEEN & ANR Respondents

Through: Mr. Alankar Kirepkar, Adv. amicus

curiae from Mumbai.

Mr Dushyant K. Mahant, Adv.

assisting the Court. (M: 9899996299) Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advs

40 WITH

C.O. (COMM.IPD-TM) 778/2022 and I.A. 20333/2022

KOHINOOR SEED FIELDS INDIA PVT LTD Petitioner

Through: Mr. Saurav Agarwal, Mr. Adarsh

Ramanujan, Ms. Sulekha Agarwal, Ms. Soumya Singh, Adv, Mr. Prince Pathak, Ms Kavya Pahwa and Ms. Divya Hirawat, Advs (M:

8860193982)

versus

VEDA SEED SCIENCES PVT. LTD. & ANR. Respondents

Through: Mr. Rajshekhar Rao, Sr. Adv. with

Mr. Kapil Wadhwa, Mr. R. V. Yogesh, Ms. Sindoora VNL, Ms. Vishakha Gupta, Ms Twinkle Rathi & Mr. K. V. Pawan Kumar, Advs.

C.O. (COMM.IPD-TM) 179/2023 & connected matters

Page 1 of 4





for R-1. (M: 9533864588)

Mr. Alankar Kirepkar, Adv. amicus curiae from Mumbai.

(M:9323166787)

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and Alexander Mathai Paikaday, Advs.

(M: 9810788606)

41 WITH

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C.O. (COMM.IPD-TM) 782/2022 and I.A. 20524/2022

KOHINOOR SEED FIRLDS INDIA PVT LTD Petitioner

> Mr. Saurav Agarwal, Mr. Adarsh Through:

Ramanujan, Ms. Sulekha Agarwal, Ms. Soumya Singh, Adv, Mr. Prince Pathak, Ms Kavya Pahwa and Ms.

Divya Hirawat, Advs

versus

VEDA SEED SCIENCES PVT LTD & ANR. Respondents

Through:

Mr. Rajshekhar Rao, Sr. Adv. with Mr. Kapil Wadhwa, Mr. R. V. Yogesh, Ms. Sindoora VNL, Ms. Vishakha Gupta, Ms Twinkle Rathi & Mr. K. V. Pawan Kumar, Advs. for R-1.

Mr. Alankar Kirepkar, Adv. amicus

curiae from Mumbai.

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advs.

WITH C.O. (COMM.IPD-TM) 783/2022

KOHINOOR SEED FIELDS INDIA PVT LTD Petitioner

> Mr. Saurav Agarwal, Mr. Adarsh Through:

Ramanujan, Ms. Sulekha Agarwal, Ms. Soumya Singh, Adv, Mr. Prince

C.O. (COMM.IPD-TM) 179/2023 & connected matters

Page 2 of 4





Pathak, Ms Kavya Pahwa and Ms. Divya Hirawat, Advs

versus

VEDA SEED SCIENCES PVT. LTD. & ANR. Respondents

Through:

Mr. Rajshekhar Rao, Sr. Adv. with Mr. Kapil Wadhwa, Mr. R. V. Yogesh, Ms. Sindoora VNL, Ms. Vishakha Gupta, Ms Twinkle Rathi & Mr. K. V. Pawan Kumar, Advs. for R-1.

Mr. Alankar Kirepkar, Adv. amicus curiae from Mumbai.

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advs.

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+ CS(COMM) 828/2022 and CRL.M.A. 8235/2023, I.A. 20135/2022, 20140/2022, 21994/2022, 2200/2023, 2212/2023, 12359/2023

M/S KOHINOOR SEED FIELDS INDIA PVT LTD Plaintiff

Through:

Mr. Saurav Agarwal, Mr. Adarsh Ramanujan, Ms. Sulekha Agarwal, Ms. Soumya Singh, Adv, Mr. Prince Pathak, Ms Kavya Pahwa and Ms.

Divya Hirawat, Advs

versus

M/S VEDA SEED SCIENCES PVT LTD

.... Defendant

Through:

Mr. Rajshekhar Rao, Sr. Adv. with Mr. Kapil Wadhwa, Mr. R. V. Yogesh, Ms. Sindoora VNL, Ms. Vishakha Gupta, Ms Twinkle Rathi & Mr. K. V. Pawan Kumar, Advs.

for R-1.

Mr. Alankar Kirepkar, Adv. amicus

C.O. (COMM.IPD-TM) 179/2023 & connected matters

Page 3 of 4





curiae from Mumbai. Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advs.

CORAM:
JUSTICE PRATHIBA M. SINGH
ORDER
18.07.2023

- 1. This hearing has been done through hybrid mode.
- 2. Mr. Alankar Kirpekar, ld. Amicus Curiae has concluded his submissions today.
- 3. Let both the amici curiae email their note of submissions to one of the ld. Counsel appearing, so that the same can be exchanged amongst the ld.
- Counsels in order to avoid repetition of the submissions.

List for further hearing on 20th July, 2023.

5. These matters shall be treated as part heard, on the issue of jurisdiction.

PRATHIBA M. SINGH, J

JULY 18, 2023/dk/dn

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C.O. (COMM.IPD-TM) 179/2023 & connected matters